Annexure

Name of the corporate debtor: E Commerce Magnum Solution Limited; Date of commencement of CIRP: 01.07.2024; List of creditors as on 16/05/2025

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI.	Name of	ame of Details of claim received		Details of claim admitted					Amount	Amount	Amount of claim	Amount of claim	Remarks	
No.	creditor	Date of	Amount claimed	Amount of claim	Nature of claim	Amount covered	Amount	Whether	%	of	of any	not admitted	under verification	, if any
1		receipt		admitted		by security	covered by	related	voting	continge	mutual			1
1						interest	guarantee	party?	share in	nt claim	dues,			. '
								ing.	CoC		that may			
1	Omkara Assets Reconstruction Private Limited	01.07.2024	5,07,72,35,018	5,07,72,35,018	Financial Debt - 2 Loans given. Term loan 1 - Rs.3,07,47,10,783/- and Term loan 2 - Rs.2,00,25,24,235/-	5,07,72,35,018	-	No	100.00	-	-	-	-	-
	Total		5,07,72,35,018	5,07,72,35,018		5,07,72,35,018	0		100.00			-	-	

Note

1) It is only for information that the RP has received few claims which are sub-judice before the Hon'ble NCLT. Currently, the RP has not accepted the claims since the amounts were not disbursed by that particular claimant to the Corporate Debtor. This is subject to final Order of NCLT.

2) RP will update the same as and when necessary as per provisions of the Code.

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MR. PANKAJ R. MAJITHIA E COMMERCE MAGNUM SOLUTION LIMITED

RESOLUTION PROFESSIONAL